

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.12.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4851 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailash Chandra Ramgopal Lohiya & Ors.	Heena George
<b>2.</b>	I.A. No. 4854 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailash Chandra Ramgopal Lohiya & Ors.	Heena George
<b>3.</b>	I.A. No. 4855 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Pr. Commissioner of Income Tax—1, Chandigarh Vs. Sumat Gupta Resolution Professional of M/S International Mega Food Park Ltd.	Sanjay Kumar
<b>4.</b>	I.A. No. 4853 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Al-Samparda Pharmaceuticals Nigeria Ltd. Vs. Premedium Pharmaceuticals Pvt. Ltd.	Supriya Pandita
<b>5.</b>	I.A. No. 4852 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Himanshu Meena Vs. Rajneesh Sharma	Manish Srivastav
<b>6.</b>	I.A. No. 4859 of 2022 in Compt. App. (AT) No. __ of 2022	Nayan Agencies Vs. Competition Commission of India	Surendra Kumar
<b>7.</b>	I.A. No. 4860 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	K.M. Sebastine Vs. State Bank of India & Anr.	Vipul Ganda

<b>8.</b>	I.A. No. 4863 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Prabhat Marketing Co. Ltd. Vs. Tirrihannah Co. Ltd.	Shruti Agarwal
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**By order**  
**-sd/-**  
**Assistant Registrar**